

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5097  
ANSWERED ON:05.09.2011  
DENOTIFICATION OF ROADS AS HIGHWAYS  
Singh Shri Ravneet

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has a policy to denotify those sections of the Scheduled Roads such as National Highways and State Highways passing through the towns and cities and notify fresh sections constructed as by-pass road;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (c) The Central Government is primarily responsible for the development and maintenance of National Highways only. The notifications/denotifications of National Highways are done as per provisions of the National Highways Act, 1956, on receipt of proposals received from the State Governments.